NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 3

IA 505/2024 (NEW IA) IN C.P. (IB)/2794(MB)2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.02.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK VS MATRIX BIZCOM SERVICES PVT LTD**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 505/2024 (NEW IA) IN C.P. (IB)/2794(MB)2019

1) Advocate Urfi Ansari, Ld. Counsel for the Applicant is present.

2) The present Interlocutory Application has been filed by the Liquidator of the Corporate Debtor and the limited prayer in this Application is for placing on record 12th Progress Report for the quarter ending 31.12.2023.

3) The above said Report filed by the Liquidator is taken on record. No order is called for.

4) The Interlocutory Application bearing IA No. 505 of 2024, is disposed of as Allowed.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare